IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(CAA)-266(ND)/2017

In the matter of:

M/s. Weltime Housing and Finance (P) Ltd.

....PETITIONER

SECTION:

Under Section 230-232

Order delivered on 04.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Rajeev Kumar, Advocate

For the Respondent

ORDER

Learned Counsel for the petitioner is present. Each of the petitioner is directed to file an affidavit detailing about the Sectoral Regulators to whom notices are required to be issued within a period of one week.

Post the matter on 11.10.2017.

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit 04.10.2017